



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003

दिनांक / Dated: 4th December 2023

There shall be Special Bench at NCLT Amaravati from 04.12.2023 **till further order** to attend to the matters listed before Hon'ble Member (J) Shri Rajeev Bhardwaj and Hon'ble Member (T) Ms. Anuradha Sanjay Bhatia. The Special Bench shall comprise of:

Special Bench at NCLT Amaravati

1. Hon'ble Member (J) Shri Rajeev Bhardwaj

2. Hon'ble Member (T) Shri Sanjay Puri

Hon'ble Member (T) Shri Sanjay Puri shall first take up the matters of their own Division Bench (NCLT Hyderabad Bench- Court no. II) and then attend the matters of Special Bench (NCLT Amaravati Bench) as per their Hon'ble Member's convenience.

The Special Bench shall attend the matters through Video Conference.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)

Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.